

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV**

ITEM No. 109

IA No. 392/ND/2021 in (IB)- 1226(ND)2019

IN THE MATTER OF:

Ashish Bankar ... Applicant

Vs

M/s Nu Tek India Limited ... Respondent

Order under Section 7 of IBC.

Order delivered on 04.03.2021

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)
MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Sanjay Kumar Singh, Adv.
For the ITD : Mr. Shlok Chandra, Advocate

ORDER

IA No. 392/ND/2021:

This is an application filed by Liquidator against the Income Tax Department. Ms. Mansi, Learned Counsel for the Income Tax Department seeks and is granted last chance to file reply with a week, with copy in advance to the other side.

List on 05.04.2021.

Sd/-
**SUMITA PURKAYASTHA
MEMBER (TECHNICAL)**

Sd/-
**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**

MUKESH